

Assistance for Reclamation of Land to Orissa

5225. SHRI ANADI CHARAN DAS: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to provide special assistance to Orissa for the reclamation of land;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH): (a) to (c). There is no exclusive scheme proposed to provide special assistance to Orissa for the reclamation of land. However, the National Wastelands Development Board propose to implement from 1993-94 various schemes viz. Integrated Wasteland Development project; Technology Development & Extension; Investment promotional Scheme, Grants-in-Aid to NGOs in Central and Centrally Sponsored Sector for reclamation of wastelands in the country as a whole, with emphasis on production of biomass specially fuelwood and fodder.

Setting up of trainers in Sikkim

5226. SHRIMATI DIL KUMARI BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up some tanneries in Sikkim during the Eighth Plan period;

(b) if so, details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) to (c). No proposal/application has been received from the Government of Sikkim or from any entrepreneur/company/firm for setting up tanneries in the State of Sikkim.

Export of Television Sets

5227. SHRI M.V.V.S. MURTHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Television producers have violated the rules and regulations of exporting Televisions to the countries of the European Economic Community as alleged by the European Community Team;

(b) if so, the details thereof; and

(c) the remedial steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P.R. KUMARAMANGALAM): (a) and (b). The European Community (EC) and United Kingdom (UK) Customs had raised doubts regarding colour TV sets being exported by India conforming to the Generalised System of Preference (GSP) regulations. After a detailed verification of the depth of manufacturing of colour TVs in India, the team from EC and UK customs came to the preliminary conclusion that non-originating materials used in the manufacture exceeded 40% of the ex-factory price of the TV as the colour picture tube did not satisfy the Rules of Origin. Based on this GSP certificates